



Office of the Controller  
General of Patents,  
Designs, Trademarks and  
Geographical Indications  
presents

**KIPS- Kids Intellectual  
Property Series**

**PATENTS**



See, Ankita and Akshay, I have invented a revolutionary fuel which will make India less dependent on imported fuels.

WOW!  
Ma'am that is great.

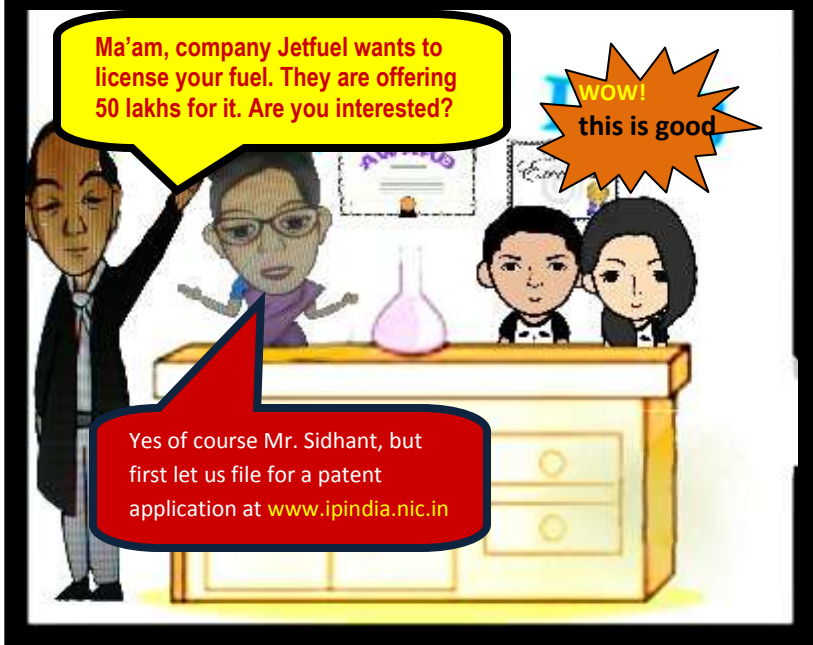
So what will you do now Ma'am?



You know, I would like to protect this invention so that no one else can copy it without my knowledge. That is through a patent. See, I have already got a lot of patents for my other works.

It can be for a product or a process and should be novel, inventive and industrially applicable.

**PATENT** is an exclusive, monopoly right granted by the government to an inventor for 20 years for the invention.



Ma'am, company Jetfuel wants to license your fuel. They are offering 50 lakhs for it. Are you interested?

WOW!  
this is good

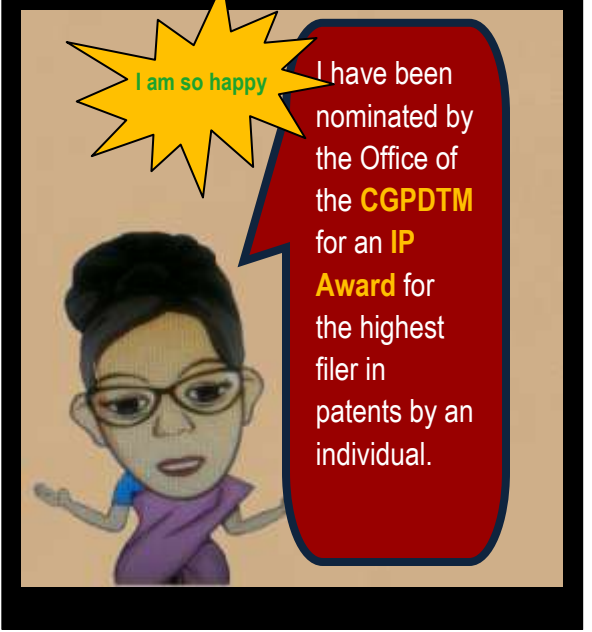
Yes of course Mr. Sidhant, but first let us file for a patent application at [www.ipindia.nic.in](http://www.ipindia.nic.in)



Thank you Mr. Sidhant, for helping me file the patent.

You are welcome Ma'am.

I too can do it, but thanks for your help



I am so happy

I have been nominated by the Office of the **CGPDTM** for an **IP Award** for the highest filer in patents by an individual.



**IP AWARDS**

**Congratulations!**  
Dr.SoniaTalash. You have made India proud!!!